

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.483/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> September 2017, 10.30 A.M

Name of the Company		Balaji Marcom Pvt.Ltd. -Vs- Registrar of Companies, WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Swapna Choubey
2. Mr. Sidhartha Sharma
3. Ms. Namrata Basu

For the Petitioners

Madhulekha  
21/9/17

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Heard. Admit.

Issue notice on the Registrar of Companies, West Bengal [RoC]. For his report. Report may be filed by 30/10/2017.

Registry is directed to issue notice and handover the notice to the petitioner for making effective service of notice on RoC. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 15/11/2017.

Sdf

(Jinan K.R.)  
Member (J)

Sdf

(Vijai Pratap Singh)  
Member (J)